

(c) the purpose of such submarines visiting Ceylon waters ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) (SHRI JAGJIVAN RAM) : (a) There is no positive evidence in this regard.

(b) and (c). Do not arise.

शहरी सम्पत्ति की अधिकतम सीमा निर्धारित करने के लिए कानून

817. श्री इन्दर चौधरी :
श्री आर. वी. बड़े :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार शहरी सम्पत्ति की अधिकतम सीमा निर्धारित करने के बारे में कानून बनाने पर विचार कर रही है; और

(ख) यदि हाँ, तो कब तक ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई. के. गुजराल) : (क) और (ख). जी, हाँ। नगरीय सम्पत्ति की ऊपरी सीमा लागू करने के सम्बन्ध में एक विधेयक का मसौदा राज्य सरकारों और संघ क्षेत्रों को उनकी टिप्पणी और सहमति के लिये परिचालित कर दिया है। विधेयक के मसौदे में नगरीय सम्पत्ति की ऊपरी सीमा लागू करने और ऊपरी सीमा से अधिक सम्पत्ति के हस्तान्तरण पर पाबन्दी लगाने तथा सार्वजनिक उद्देश्य के लिए ऊपरी सीमा से अधिक सम्पत्ति को अनिवार्य रूप से धर्जन करने की व्यवस्था है। राज्य सरकारों से सख्त उत्तर देने का अनुरोध किया गया है।

Nylon Factory in Kerala

818. SHRI A. K. GOPALAN : Will the MINISTER OF PETROLEUM AND CHE-

MICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether Government are considering a proposal to sanction a Nylon factory in Kerala ;

(b) whether Government have received any representation in this regard from Kerala ; and

(c) if so, the action taken by Government on the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRALAYA MEN UP-MANTRI) (SHRI DALBIR SINGH) : (a) to (c). Yes, Sir. An application from the Kerala State Industrial Development Corporation for the establishment of a Nylon Textile Filament Yarn unit in that State is under consideration along with other applications received in response to the Press Note issued by this Ministry in July 1970.

नायलोन के घागे के निर्माण के लिये मध्य प्रदेश औद्योगिक विकास निगम को लाइसेंस देना

819. श्री हुकम चन्द कछवाय : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश औद्योगिक विकास निगम ने नायलोन के घागे के उत्पादन के लिए लाइसेंस प्रदान करने हेतु जुलाई, 1970 में आवेदन पत्र दिया था;

(ख) यदि हाँ, तो क्या सरकार का विचार प्राथम-पत्र जारी करने का है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

पेट्रोलियम और रसायन मंत्रालय में उप-मंत्री (श्री दलबीर सिंह) : (क) जी हाँ।

(ख) इस मंत्रालय द्वारा जुलाई, 1970 में जारी किये गये प्रेस नोट के प्रत्युत्तर में प्राप्त अन्य आवेदन-पत्रों के साथ साथ इस आवेदन पत्र पर विचार किया जा रहा है।

(ग) प्रश्न नहीं उठता।

Shortage of Soda Ash for Small Scale Industries

820. SHRI BIREN DUTTA :
SHRI SAROJ MUKHERJEE :

Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether Government are aware that the small scale industries in India are facing a severe crisis owing to the scarcity of soda ash ; and

(b) if so, the steps Government propose to take to give sufficient soda ash for the small scale industries ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRALAYA MEM UP-MANTRI) (SHRI DALBIR SINGH): (a) Due to the shortage of soda ash that has recently developed in the country, the consumer industries including the small scale industries are experiencing difficulty in getting their requirements of this raw material.

(b) The following steps have been taken to meet the shortage :

(i) Existing units have been asked to increase production to the extent possible.

(ii) Imports of soda ash by the State Trading Corporation have been and are being arranged.

(iii) Applications for the establishment of additional capacity have been invited recently for ensuring more production.

Blackmarketing of Soda Ash in Calcutta

821. SHRI SAROJ MUKHERJEE :
Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether the attention of Government has been drawn to the blackmarketing of soda ash at a rate of Rs. 130 per bag of 75 kg. in Calcutta ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRALAYA MEN UP-MANTRI) (SHRI DALBIR SINGH): (a) Government's attention has been drawn to the recent rise in the selling prices of Soda Ash due to shortage in the availability of this commodity that has recently developed in the country.

(b) The following steps have been taken to meet the shortage :-

(i) Existing units have been asked to increase production to the extent possible.

(ii) Imports of soda ash by the State Trading Corporation have been and are being arranged.

(iii) Applications for the establishment of additional capacity have been invited recently by means of a Press Note for ensuring more production as a long-term solution.

Alleged Indulgence of Members of North Korean Consulate in Subversive Activities in India

822. SHRI BISHWANATH JHUNJHUNWALA :
SHRI SHYAMNANDAN MISHRA :

Will the Minister of EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :